GOVERNMENT OF INDIA MINISTRY OF PETROLEUM AND NATURAL GAS RAJYA SABHA UNSTARRED QUESTION NO. 1407 ANSWERED ON-13.03.2023

EXPANSION OF CNG NETWORK IN MP

1407 # MS. KAVITA PATIDAR:

DR. SUMER SINGH SOLANKI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has set a target of expansion of CNG network in all States and districts across the country;

(b) if so, the district-wise details thereof with respect to Madhya Pradesh (MP);

(c) whether there is any proposal regarding expansion of CNG network in the districts falling under Nimar region of Madhya Pradesh also; and

(d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) to (d): Establishment of Compressed Natural Gas (CNG) stations is a part of the development of City Gas Distribution (CGD) Network and the same is being carried out by the entities authorised by Petroleum and Natural Gas Regulatory Board (PNGRB). After completion of 11-A CGD bidding round, 297 Geographical Areas (GAs) covering about 98% of the population and 88% of total geographical area of the country spread over around 630 districts in 28 States/UTs, have been issued authorization for setting up of CGD network. This encompasses all districts of Madhya Pradesh, including those of Nimar region.

CNG stations are commissioned as per the Minimum Work Programm (MWP) mandated by PNGRB. As per the MWP, authorised entities have to establish around 17,700 CNG stations across the country including 1317 CNG stations in the state of Madhya Pradesh by 2030 (including 5 GAs spread over neighboring states, Chattisgarh, Rajasthan, UP and Maharashtra).
